

of the units, the availability is very much below and then there is of course the load shedding going on in Bihar at times and even for this, so far, we have not received any complaints from the State Electricity Board or the Government and that is why we do not have any information about that.

Ambitious Targets to provide more Jobs by the Khadi and Village Industries Commission

*307. SHRI G. Y. KRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Khadi and Village Industries Commission has set ambitious targets and propose to provide jobs to more persons this year; and

(b) if so, the details regarding the plan and whether the people living in the rural areas have also been given preference in this plan?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1290/77].

SHRI G. Y. KRISHNAN: Sir, it has been reported in the Press that the Khadi and Village Industries Commission has recently recognised stone-cutting, grinding and polishing as one of the items. Now, how is it that, in spite of the recognition given by the KVIC to this stone-cutting activity has not been included for giving special emphasis to the development of seven specified village industries, namely, Processing of Cereals and Pulses, Village Oil, Village Leather, Village Pottery, Blacksmithy and Carpentry, Non-edible oils and soap and Cane gur and khandsari? How is it that stone-cutting has not been included under this?

SHRI GEORGE FERNANDES: All that has been stated in the statement is that special emphasis is being given

to the growth of certain cottage industries. That does not mean that other village industries are not being encouraged.

SHRI G. Y. KRISHNAN: Has it come to the notice of the Minister that big and small scale industrialists have ventured to take up schemes and projects under this scheme to evade taxation?

SHRI GEORGE FERNANDES: No such case has been brought to my notice.

SHRI V. ARUNACHALAM: Under the half million job scheme, training was given to candidates in Khadi board in Tamil Nadu but so far they have not been absorbed in any place. Will the Government give instructions to Khadi Commission to absorb those trainees at least in future?

SHRI GEORGE FERNANDES: It is for the state board to pursue this matter. I will ask the commission to take it up immediately with them. I will also take it up with the state board.

श्री लखन लाल कपूर : मैं मंत्री महोदय से यह जानना चाहता हूँ कि खादी बोर्ड कमीशन के अन्तर्गत जो आपकी योजना है, उस के अन्तर्गत क्या आप ग्रामीण आर्टीजन्स को प्रशिक्षित करने के लिए प्रत्येक जिले में एक प्रशिक्षण केन्द्र खोलने जा रहे हैं और खोलने जा रहे हैं तो कब तक ?

श्री जार्ज फर्नांडिस : खादी और ग्रामीण उद्योग का जो कामकाज सारे देश का है, उसको खादी कमीशन देखता है मगर फील्ड में जो काम होता है, वह राज्यों के बोर्ड के माध्यम से होता है। 700 ऐसी इंस्टीट्यूशन्स हैं, जो देश के पैमाने पर काम करती हैं और हम इस प्रयास में लगे हैं कि राज्यों के जो बोर्ड हैं, ये प्रशिक्षण का काम करें और ये जो 700 इंस्टीट्यूशन्स हैं इन इंस्टीट्यूशन्स के माध्यम से काम करें। ऐसी

इंस्टीट्यूशन्स को और बढ़ान की भी बात है और हमें आशा है कि यह काम करते हुए सारे देश के जिलों को इस के अन्तर्गत लाने में किसी भी प्रकार की दिक्कत नहीं होनी चाहिए ।

SHRIMATI V. JEYALAKSHMI: Whether the hon. Minister is aware that under the Khadi and Village Industries Commission some small scale industries and some big manufacturing units have fragmented their factories into small units and they had applied for registration under the Khadi and Village Industries Commission to enjoy concessions in central excise? If so, what steps are being taken against them?

SHRI GEORGE FERNANDES: I am not aware of any such activities on the part of any small scale industrialist. If they are brought to my notice we will take immediate action. . . (Interruptions)

MR. SPEAKER: He says he does not know. You can bring them to his notice; you can write to him and he will look into the matter.

श्री महीलाल : क्या माननीय मंत्री जी को यह जानकारी है कि खादी कमीशन के जो कर्मचारी हैं उनकी हड़ताल वहां के पदाधिकारियों के खिलाफ चल रही है और वहां पर बहुत गोलमाल हो रहा है ? खादी कमीशन के द्वारा संचालित दुकान जो कनाट प्लेस में है, वहां पर मिल का कपड़ा ला कर बेचा जा रहा है, इस की भी जानकारी क्या मंत्री जी को है ?

श्री जार्ज फर्नान्डिस : अध्यक्ष जी, वहां हड़ताल चल रही है, उस की जानकारी मुझे नहीं है और मिल का कपड़ा खादी भंडार में बेचा जाता है, यह बात जंचती नहीं है लेकिन अगर किसी भी एक भण्डार के बारे में यह आरोप है, तो हम उसकी जांच करेंगे ।

SHRI HITENDRA DESAI: I would like to know the statewise break up of employment of persons and I would also like to know, what are the daily earnings of persons employed in Khadi and Village Industries.

SHRI GEORGE FERNANDES: The daily earnings vary from one type of khadi to another, from one type of charka to another and from one type of loom to another. It varies from Rs. 2.50 to Rs. 10 per day. In the Village industries also, it varies from Rs. 2.50 to Rs 10 per day.

Substitute for MISA

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*308. DR. HENRY AUSTIN:

SHRI HUKAM CHAND
KACHWAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government are considering to have a softer substitute for MISA;

(b) if so, the main details of the proposed new MISA;

(c) whether the States will be asked to replace the Ordinances which they have recently issued.

(d) whether it is also a fact that some States have written to the Union Government that in the absence of MISA, it is very difficult to control the law and order situation in those States; and

(e) if so, which are the States that have asked and measures suggested to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) and (b). The repeal of MISA and other related matters are under examination in the light of the policy enunciated in the address of the Vice President acting as President to both Houses of Parliament on 28th March, 1977 and Government would bring